

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 544 (H)
TO BE ANSWERED ON 06th FEBRUARY, 2017

MEETING OF INDIA-US TPF

544(H). SHRI NARANBHAI KACHHADIYA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details and the outcome of the 10th India-US Trade Policy Forum (TPF) meeting held in New Delhi last year;
- (b) the details of points/issues raised and focused in the said TPF meeting; and
- (c) the details of trade and service sectors in which the United States and India have given their consent for Joint Action Plan?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) The 10th India – US Trade Policy Forum meeting was held on 20th October, 2016 in New Delhi. The Indian side was led Minister of State (Independent Charge) Commerce and Industry of India Ms. Nirmala Sitharaman and the US side was led by US Trade Representative Ambassador, Mr. Michael Froman. Both the sides noted that the TPF mechanism has greatly strengthened U.S. - India engagement on bilateral trade and enhanced the overall economic relationship. The two-way bilateral goods and services trade reached \$109 billion in 2015. Both countries committed to increase bilateral trade and investment in goods and services to support economic growth, development and job creation.

(b) During the 10th TPF meeting both countries have focussed on Agriculture, Trade in Services and Trade in Goods, Intellectual Property and Promotion of Investment in Manufacturing.

(c) The Indian and US side reiterated their mutual commitment to strengthening bilateral co-operation in trade in goods and services during the tenth round of the TPF. Both the sides agreed to continue working to facilitate bilateral trade in food and agricultural products including animal health and plant health. Similarly, agreed to carry forward cooperation on implementation of WTO trade facilitation agreement, Copyright and promotion of investment in key service sectors.
